

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1060/(MAH)/2017  
Rst. A. No. 04/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

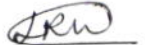

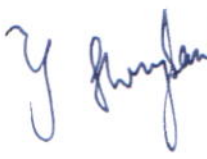
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Gupta Rajbhadur  
V/s.

Larsen and Toubro Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
24	RASHID BOATWALLA A/W LIPSA UNADKAT I/B MANILAL KHAR AMBALAL & CO.	ADVOCATES FOR CORPORATE DEBTOR.	 
	SHRUTI SARDESAI A/W SHREY SANCHETI & GURU MURTHI	ADVOCATES FOR <del>DEBTOR</del> APPLICANT	

ORDER

Rst. A. No. 04/2017 in CP No. 1060/I&BP/NCLT/MB/MAH/2017

Partly heard. Post this matter for further hearing on 10.07.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)